

14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Shri Giridhar Gamang in the Chair)

MR. CHAIRMAN: Now, we shall take up Matters under Rule 377.

Shri S.P.Y. Reddy,

(Interruptions)

श्री अनंत गंगाराम गीते (रत्नागिरि) :सभापति महोदय, महाराष्ट्र के सूखे के बारे में प्रधान मंत्री जी सदन में बयान दें। ^ॐ(व्यवधान)आजवहां किसान तड़प-तड़प कर मर रहे हैं। ^ॐ(व्यवधान)इसके लिएमहाराष्ट्र को एक पैकेज दिया जाए। ^ॐ(व्यवधान)

14.01 hrs.

MATTERS UNDER RULE 377

Title: Need to help farmers of Rayalaseema and Telangana regions of Andhra Pradesh in setting up rain water harvesting techniques for irrigation

SHRI S.P.Y. REDDY (NANDYAL): Sir, the farmers in Andhra Pradesh especially in Rayalaseema and Telangana are committing suicides and the numbers are increasing day by day.

The reasons are not many. The farmers are facing drought situation for the last three years. Even though rainfall in the area is near normal, the distribution of rainfall is bad and playing havoc. Normally, a crop requires four to five rains. The Rain God is giving three or four rains. One or two rains are missing causing heavy financial loss. Hence, the farmer requires one or two life saving irrigation.

In order to enable the farmer to have the above said irrigation, the farmer should harvest the water and store for the needy time.

The farmers are advised to earmark 10 per cent of the land floored by Cuddapah slabs and collect the rainwater in a polyethylene lined/cement lined pit.

This water can be sprayed by sprinkler-gun to save the crop and get full and guaranteed yield.

MR. CHAIRMAN: Shri Avtar Singh Bhadana.

...(Interruptions)

सभापति महोदय: अभी नियम 377 के अधीन मामले चल रहे हैं।

^ॐ(व्यवधान)

14.02 hrs.

(At this stage Shri Srichand Kriplani and some other hon.

Members came and stood on the floor near the table.)

MR. CHAIRMAN: Please go back to your seats.

...(Interruptions)